

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2572

TO BE ANSWERED ON-27.12.2018

POLICY FOR SOLAR POWER PLANTS

2572. SHRI K.N. RAMACHANDRAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has made any policy for solar power plants;
- (b) if so, the details thereof; and
- (c) the details of the solar power system of lowest budget to attract the use of the solar power for domestic residence?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) and (b) The Government has declared no specific 'Solar Energy Policy' for solar power plants. However, the Government has launched, inter alia, the following schemes to promote solar energy:

- i. Solar Park Scheme for setting up of over 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.
- ii. Scheme for setting up 1000 MW of Grid-Connected Solar PV Power Projects by the Central Public Sector Undertakings (CPSUs) and the Government of India organisations with Viability Gap Funding (VGF).
- iii. Scheme for setting up 300 MW of Grid-Connected Solar PV Power Projects by Defence Establishments and Para Military Forces with VGF.
- iv. Pilot-cum-demonstration projects for development of grid connected solar PV power plants on canal banks and canal tops.
- v. Bundling Scheme - 15000 MW grid-connected solar PV power plants through NTPC Ltd./ NVVN.

- vi. VGF Scheme for setting up of 2000 MW of Grid Connected Solar PV Power Projects through SECI.
- vii. VGF Scheme for setting up of 5000 MW of Grid Connected Solar PV Power Projects through SECI.
- viii. Installation of Grid Connected Solar Rooftop Power Plants.
- ix. Off-Grid Solar PV Scheme.

(c) For domestic residence, the Ministry of New & Renewable Energy (MNRE) is implementing a “Grid Connected Rooftop and Small Solar Power Plants Programme”, wherein, Central Financial Assistance (CFA) is provided for installation of grid connected rooftop solar photovoltaic power plants in residential, institutional and social sectors. The CFA is upto 30% of the cost arrived through tender process or the benchmark cost prescribed by MNRE, whichever is less, in case of general category States/UTs.

The benchmark cost prescribed by MNRE for roof top solar projects for the year 2018-19 is as given below:

- 1 kW - 10 kW : Rs. 60 per Wp
- 10 kW - 100 kW : Rs. 55 per Wp
- 100 kW - 500 kW : Rs. 53 per Wp

For special category States i.e., North-Eastern States including Sikkim, Uttarakhand, Jammu & Kashmir, Himachal Pradesh, Andaman & Nicobar Islands and Lakshadweep, the CFA is upto 70% of the cost arrived through tender process or the benchmark cost prescribed by MNRE, whichever is less.
